

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 17th November, 2020

No.HC.VII-14/2020/4235/A. Shri Sanjeev Kumar Sharma, District and Sessions Judge, Golaghat, is transferred and posted as District and Sessions Judge, Nagaon, vice Shri Mridul Kumar Kalita transferred.

Shri Sharma will hand over charge of his Court and Office to the Additional District and Sessions Judge, Golaghat and proceed to join at his new place of posting within 7 (seven) days from issuance of this notification.

No.HC.VII-14/2020/4236/A. Shri Vinod Kumar Chandak, District and Sessions Judge, Barpeta, is transferred and posted as District and Sessions Judge, Golaghat, vice Shri Sanjeev Kumar Sharma transferred.

Shri Chandak will hand over charge of his Court and Office to the Additional District and Sessions Judge, Barpeta and proceed to join at his new place of posting within 7 (seven) days from issuance of this notification.

No.HC.VII-14/2020/4237/A. On his release from the post of Legal Remembrancer-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Shri Aparesh Chakravarty, is transferred and posted as District and Sessions Judge, Barpeta, vice Shri Vinod Kumar Chandak transferred.

Shri Chakravarty will hand over charge of his Office to Shri Mridul Kumar Kalita, L.R. –cum- Secretary to the Government of Assam, Judicial Department, Dispur designate and proceed to join his new assignment within 7 (seven) days from issuance of this notification.

No.HC.VII-14/2020/4238/A. On being appointed by the Govt. of Assam, as Legal Remembrancer-cum-Secretary to the Govt. of Assam, Judicial Department, Dispur, Shri Mridul Kumar Kalita, District and Sessions Judge, Nagaon, is relieved from the post of District and Sessions Judge, Nagaon with effect from the date of handing over charge as such.

Shri Kalita will hand over charge of his Court and Office to the seniormost Additional District and Sessions Judge, Nagaon and proceed to join his new assignment forthwith.

By Order,
Sd/- Gautam Baruah,
REGISTRAR (VIGILANCE)

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Memo No. HC.VII-14/2020/4239-4261/A.

Dated 17.11.2020

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola.
3. The District and Sessions Judge, _____
4. The Principal Judge, Family Court, No.I & II, Kamrup (M), Guwahati/ Cachar, Silchar/Dhubri/Barpeta/Nalbari.
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
7. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup(M), Guwahati.
8. The Special Judge, Assam, Guwahati.
9. The Special Judge, CBI & NIA, Assam, Guwahati.
10. The Member- Secretary, Assam State Legal Services Authority, Guwahati.
11. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Goalpara/ Tezpur/Amingaon.
12. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati.
13. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. Shri Sanjeev Kumar Sharma, District and Sessions Judge, Golaghat.
15. Shri Vinod Kumar Chandak, District and Sessions Judge, Barpeta.
16. Shri Aparesh Chakravarty, Legal Remembrancer-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur.
17. Shri Mridul Kumar Kalita, District and Sessions Judge, Nagaon.
17. The Joint Registrar (_____), Gauhati High Court, Guwahati.
18. The Chief Judicial Magistrate, _____
19. The Deputy Registrar (_____),Gauhati High Court, Guwahati.
20. The Private Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati for favour of his/ her Lordship's kind information.
21. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
- ✓ 22. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
23. The C.A. to General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati.
23. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI